

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date: 07.02.2024**

**Misc. Application No. 140 of 2024**

**In**

**Appeal No. 184 of 2019**

OPG Securities Pvt. Ltd. & Ors. ...Applicants

**In the matter of**

OPG Securities Pvt. Ltd. & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Dinyar Madon, Senior Advocate with Ms. Sanchi Lodha,  
Mr. Ravichandra S. Hegde and Ms. Mitravinda Chundurur,  
Advocates i/b RHP Partners for the Applicants.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav and  
Mr. Abhay Chauhan, Advocates i/b The Law Point for the  
Respondent-SEBI.

**ORDER:**

1. Not on Board. Mentioned by the learned senior counsel for  
the applicants.

2. Put up this application on February 14, 2024.

Ms. Meera Swarup  
Technical Member

07.02.2024  
PK